

©

കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 7	} തിരുവനന്തപുരം, ചൊവ്വ	2018 ഏപ്രിൽ 24	} നമ്പർ
Vol. VII		Thiruvananthapuram,	
		1193 മേടം 11	} 17
		11th Medam 1193	
		1940 വൈശാഖം 4	
		4th Vaisakha 1940	

PART IV

Private Advertisements and Miscellaneous Notifications

COMMISSIONERATE OF FOOD SAFETY

THYCAUD P. O., THIRUVANANTHAPURAM-695 014

Notification No. A1-2754/18/CFS, Tvpm. dated 6th April 2018

In exercise of the powers conferred under Sub Section (1) of Section 37 of Food Safety and Standards Act 2006 (Central Act Number 34 of 2006), the Commissioner of Food Safety, Govt. of Kerala, hereby appoint the undermentioned persons who have successfully completed the statutory training prescribed under Rule 2.1.3 (1) (iii) of Food Safety and Standards Rules 2011 as Food Safety Officers for all the local areas of the State of Kerala.

<i>Sl. No.</i>	<i>Name of Person</i>	<i>Permanent Address</i>	<i>Local Area</i>
(1)	(2)	(3)	(4)
1	Jyolsna, V. L.	Kaumudi, Ezhamkutty, Karingannoor, Karingannoor P. O., Kollam-691 516	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
2	Needu Nadeer	Chathavana, Kappil East, Krisnapuram P. O., Alappuzha-690 533	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
3	Aswathi, M.	Aswathi, CMC 14, Cherthala, Maruthorvattom P. O., Alappuzha	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
4	Shyam, S.	Suparana House, Manjeri Road, Wandoor, Malappuram - 679 328	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
5	Nithya Chacko	Velikkat Anugraha, Alummoodu, Kollam-691 577	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
6	Ann Mary Johnson	Quarter No. 66, TYPE-III CGO Complex, Poonkulam, Vellayani P. O., Trivandrum-695 522	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016

(1)	(2)	(3)	(4)
7	Neethu Ravikumar	Sreevilasam, SN Puram P. O., Kottayam-686 502	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
8	Aneesh Francis	Valiya Pullingal Veedu, Thirupuram, Thirupuram P. O., Trivandrum-695 133	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
9	Sherin Sarah George	Othattil Ebenezer, Wilson Street, Erayilkadavu, Kottayam-686 001	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
10	Muhammad Musthafa, K. C.	Karattuchalil, Puliyakode Melmuri, Akapparamba, Malappuram-673 641	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016.
11	Manasa, S.	Puthen Veedu, West Kallada, Kollam-691 500	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
12	Santhosh Kumar, G. S.	Geethanjali, Edayarikapuzha, Kottayam-686 541	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
13	Krishnapriya, S.	Harisree, Cherthala, Thuravoor, Alappuzha-688 532	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
14	Dhanya Sreevalsam, D.	Sreevalsam, Kadakampu, Athiyanoor, Aralumoodu, Trivandrum-695 123	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016

(1)	(2)	(3)	(4)
15	Prasanth Kumar, T. R.	Thekkekara Puthenveedu, Malayalapuzha, Musaliar College P.O., Pathanamthitta-689 653	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
16	Jaseela, K.	Pathuthara House, Emangad, Amarambalam South P. O., Malappuram-679 339	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
17	Therasilin Louis	Vettom House, Poovarani, Kottayam-686 577	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
18	Remya Felson	498/4, Harshan Enclave, Pangode Military Station, Trivandrum-695 006	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
19	Lakshmi V. Nair	Padinjaremuriyil, Malloosery P. O., Kottayam-686 041	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
20	Arunkumar Ravikumar	Souparnika, Thattamala (Via), Kottikkada P. O., Kollam-691 020	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
21	Shyni, V. S.	SD Bhavan, 15-338, Malavilakam, Eithukondankani, Amaravila, Trivandrum-695 122	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
22	Sujith, P. S.	Neelam Koyikal House, Vilakudy, Kollam-691 508	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
23	Archana, Y.	Archana Vilasam, Panachavila, Edamulackal, Kollam-691 306	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016

(1)	(2)	(3)	(4)
24	Reshma, M. K.	Mukkath, Poothadi, Wayanad-673 596	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
25	Aneesha, A.	Kolakathu Thazhathil, Njarackal, Perinadu, Kollam	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
26	Reshma, R.	Velath House, Gramodharanam Road, Ollur P. O., Thrissur-680 306	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016
27	Jithin Raj, P.	Raj Bhavan House, Poolakadavu, Marikunnu, Kozhikode	All the local areas notified under Section 3(1)(zb) of Food Safety and Standards Act 2006 in Kerala Gazette Part IV dated 14th June 2016 as Order No. D-2144/11/CFS dated 7-5-2016

(Sd).

*Commissioner of Food Safety (i/c).***Explanatory Note**

(This does not form part of the notification but is intended to indicate the general purport).

As per Section 37 of Food Safety and Standards Act 2006, the Commissioner of Food Safety shall, by notification, appoint such persons as she/he thinks fit, having the qualifications prescribed by the Central Government, as Food Safety Officers for such local areas as she/he may assign to them for the purpose of performing functions under this Act and the Rules and Regulations made there under.

The persons are notified for all the local areas of the State to avoid the requirements of re notification each time a Food Safety Officer is transferred from one local area to another local area which causes a vacuum in the implementation of the Food Safety and Standards Act 2006 in the non notified period.

For administrative purpose Food Safety Officers are posted in Circles, geographical area of which is equivalent to one Assembly Constituency or in Mobile Vigilance Squad where the area of jurisdiction is multiple district or in the Office of the Commissioner of Food Safety where the area of jurisdiction is the entire State or in the Office of the Designated Officer where the area of jurisdiction is the area of the district where they are posted. The area of jurisdiction of the notified Food Safety Officers are limited to the Circle /area of the Mobile Vigilance Squads/area of the district offices where they are posted or can be extended to other local areas as ordered by Commissioner of Food Safety/ Designated Officer within the respective district for specific purposes.

ദർഘാസ് പരസ്യം

നമ്പർ 348/2018/എ.സി.എഫ്.എസ്.(ഡബ്ല്യു).

2018 ഏപ്രിൽ 5.

കേരള ഗവർണ്ണർക്കുവേണ്ടി വയനാട് ജില്ലാ ഭക്ഷ്യസുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണർ താഴെ പറയുന്ന വാഹനം ഒരു വർഷത്തേക്ക് കരാറടിസ്ഥാനത്തിൽ ഡ്രൈവർ ഉൾപ്പെടെ വിട്ടുനൽകുന്നതിനായി വാഹന ഉടമകളിൽ നിന്ന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—1/2018/എ.സി.എഫ്.എസ്.

വാഹനത്തിന്റെ പേരും അടങ്കൽ തുകയും—മഹീന്ദ്ര ബൊലിറോ/ടാറ്റാ സുമോ സമാന മോഡലുകളുള്ള മറ്റു വാഹനങ്ങൾ—
പ്രതിമാസം ` 30,000-35,000 (ജി.എസ്.ടി. ഉൾപ്പെടെ).

നിരതദ്രവ്യം—` 2,100.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 500 + 18% ജി.എസ്.ടി.

പ്രവൃത്തിയുടെ കാലാവധി/കരാർ കാലാവധി—ഒരു വർഷം (2018-19 സാമ്പത്തിക വർഷം).

ദർഘാസ് ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും—20-4-2018 മുതൽ 23-4-2018 ഉച്ചയ്ക്ക് 12.30 മണിവരെ.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-4-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-4-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് സംബന്ധിച്ചുള്ള ഭക്ഷ്യ സുരക്ഷാ വകുപ്പിന്റെ എല്ലാ വ്യവസ്ഥകളും ഇതിന് ബാധകമാണ്. കാരണം കൂടാതെ ദർഘാസ് നടപടികൾ റദ്ദ് ചെയ്യുന്നതിനോ മാറ്റി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്. മേൽപ്രസ്താവിച്ച വാഹന കരാറിനെ സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾക്ക് ആഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.

ഭക്ഷ്യസുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണറുടെ കാര്യാലയം,
മിനി സിവിൽ സ്റ്റേഷൻ, മാനന്തവാടി, വയനാട്.

അനൂപ് കുമാർ, എം. ടി.,
ഭക്ഷ്യസുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണർ.

**PROCEEDINGS OF THE DIRECTOR OF HOMOEOPATHY
THIRUVANANTHAPURAM**

Sub:— Department of Homoeopathy—Estt—Final Seniority List of District Medical Officers as on 31-3-2018—Published—Orders Issued.

*Read:—*Letter No. EA3/2716/2018/DH dated 24-3-2018.

Order No. EA3-2716/2018/DH. dated 31-3-2018

A Provisional Seniority List of District Medical Officers as on 31-3-2018 in the department was issued as per the letter read above, inviting appeals, if any against the ranking or any other particulars given in the list. After verifying the appeal received, the provisional list is hereby finalized.

The Final Seniority List of District Medical Officers as on 31-3-2018 duly approved is appended hereto.

DR. JAMUNA, K.,
Director of Homoeopathy.

Final Seniority List of District Medical Officers as on 31-3-2018

<i>Sl. No.</i>	<i>Name</i>	<i>Date of Birth</i>	<i>Qualifications</i>	<i>Promotion Order and Date</i>	<i>Date of Joining Duty</i>	<i>Remarks</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Dr. K. Jamuna	25-5-1964	BHMS	G.O. (Rt.) No. 1018/2006/ H&FWD dated 25-3-2006	30-3-2006	Promoted as Director